## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 2098**

### **TO BE ANSWERED ON JULY 31, 2018**

#### SURRENDER OF DDA FLATS

No. 2098 DR. HEENA VIJAYKUMAR GAVIT:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI DHANANJAY MAHADIK:
SHRIMATI SUPRIYA SULE:,
SHRI SATAV RAJEEV:
SHRI P.R.SUNDARAM:,
DR. J.JAYAVARDHAN:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of DDA flats surrendered by the allottees of the housing schemes of 2014 and 2017;
- (b) whether the DDA has written to paramilitary forces to use these flats to accommodate their staff;
- (c) if so, whether the paramilitary forces bought only few flats and if so, the details thereof;
- (d) whether keeping these flats unoccupied for long time would incur huge losses to DDA and if so, the details thereof; and
- (e) whether the DDA has any plan to offer these dwelling units to public sector undertakings and Government departments and if so, the response thereto?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

## (SHRI HARDEEP SINGH PURI)

- (a): Delhi Development Authority (DDA) has informed that 12742 and 8511 flats of Housing Schemes of 2014 and 2017 respectively have been surrendered by the allottees.
- (b) & (c): DDA has written to paramilitary forces and 794 flats have been allotted and handed over to Central Industrial Security Force on payment.
- (d): DDA has informed that unsold flats are included in subsequent housing schemes as per updated/prevalent plinth area rates and pre determined rates of land.
- (e): The proposal is under examination in DDA.

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